

Annexure-3

Name of the corporate debtor: D. K. Realty (India) Pvt. Ltd.

Date of commencement of CIRP: 15-11-2022

List of creditors as on: 05-04-2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	APRN Enterprise Private Limited	21-12-22	18,36,68,23,735	18,36,68,23,735	Secured	Yes	18,36,68,23,735	No	81.1%	N/A	-	-	-	
										N/A	-	-	-	
										N/A	-	-	-	
	Total		18,36,68,23,735	18,36,68,23,735			18,36,68,23,735		0.81					